

PRESCRIBED FORMAT

Form.1
List of cases E-filed during the month of July, 2021

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2
List of cases in which e-payment of Court Fee was made during the month of July, 2021

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3
List of cases in which Electronic Service of Process has taken place during the month of July, 2021

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4
List of total no. of cases randomly allocated during the month of July, 2021

Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Case Management Hearing was held during the month of July, 2021**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.6

Contested commercial cases disposed during the month of July, 2021

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP No. 4/2020	M/s. Shriram Transport Finance Company Ltd., Zoom Complex, Vijayawada rep. by its Senior Credit Executive & General Power of Attorney holder. Vs. M/s. Sree Rama Automobile Financiers, Rep. by its Proprietor, P. Madhava Prasad	Sri Ch. Markondiah Vs. Sri K.Kishore Kumar	27.05.2020 (26.02.2018 CAOP 111/2018 on the file of PDJ, Krishna, MTM)	No	05.07.21	404 days	Contest	--	--	Sec.9 of Arbitration and conciliation Act, 1872

Form.6
Contested commercial cases disposed during the month of July, 2021

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakha pathnam	CAOP 8/2020	Sri. Beesetti Nookeswara Rao Vs. Union of India (R1), Senior Divisional Commercial Manager, East Coast Rly (R2) and Sri. P. Mohanty (R3)	Sri. G. Saibaba, Advocate for Petitioner and Sri. C.S. Sekhar, Advocate for R1 & R2 and R3 is Arbitrator	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 15.02.2014	No	08.07.2021	2700 days	Contested	-	-	U/sce.3 4 of Arbitration & Conciliation Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakha pathnam	CAOP 23/2017	Soorajmull Baijnath Pvt. Ltd. Vs. M/s. Rashtriya Ispat Nigam Limited (R1) and R2 is Arbitrator	Sri. C.V. Veerabhadra Rao, Advocate for Petitioner and Sri. A. Srinivas, Advocate for R1 and R2 is Arbitrator	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 21.06.2017	No	30.07.2021	1500 days	Contested	-	-	U/sce.3 4 of Arbitration & Conciliation Act

Form.7**Summary of Commercial Cases during the month of July, 2021**

Sl. No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	51	7	1	57
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	163	5	2	166

A. Srinivasulu Reddy
07/07/21

REGISTRAR (JUDICIAL)